

F.No. 20-88/CPIO-NDCESTAT/2025
Customs Excise And Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi

I.D. No. 20-88/2025

Date: ~~14~~.11.2025

17.

To

Mr. Heeralal
Kh. No. 308 Rukundan Villa,
Outer Firni Road,
Village, Mitraon, Najafgarh,
New Delhi-110043

Sub: Information sought under Right to Information Act, 2005.

Sir,

Reference to your RTI application bearing Reg. No. CESTA/R/E/25/00045 dated 30.10.2025, the relevant information are as under:-

Point No. 1 & 2

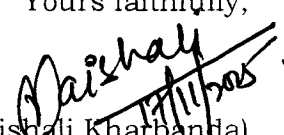
The Disciplinary Authority/Competent Authority- Sh. Bineesh Kumar K.S., Registrar, CESTAT.

Point No. 3

The copy of Note Sheet put up before the Competent Authority to seek approval of the charge sheet issued to Sh. Heera Lal, TWD consisting of 01 page is enclosed.

Encls:- as above.

Yours faithfully,


(Vaishali Kharbanda)
Technical Officer/CPIO

Copy to:

- ✓ 1. Internal copy to Computer Section, for uploading.

As directed for initiate disciplinary proceedings, Memorandum alongwith Article of charges of Annexure-I, II, III, IV and statement of imputations of misconduct in support of charges (Annexure-II) framed against Shri Heera Lal, Three Wheeler Driver, CESTAT, New Delhi has been prepared and placed below for approval please.

Submitted please.

23/7/25

TO(Admn)

Ms. Harishan OK may
Issue.

Registrar

DR

The given memorandum
has been signed as
directed.

24/07/25